

6

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 242/13	TP 9/17	Hearing	433( e) / 433(f)	HDFC Bank Ltd. Vs Narayana Electrical Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Sudhir.B.S 9036022988	petitioner	BSsudhir

Counsel for petitioner is present. He requested time to file correct address of the respondent and also requested time to comply the provisions of I&B Code.

List it on 18.07.2017.

MEMBER (J)

MEMBER (T)